उनका हिस्सा दिलाने के लिए क्या प्रबन्ध कर रही है ?

भी कोर सिंह: जैसा मैने निवेदन किया कि अब भी सेल का प्राइस बहुत ज्यादा थी तब किसानों की ज्यादा प्राइस दी गई लेकिन पिछले सास भी सेल की प्राइस बीर लेवी शुगर की प्राइस में बहुत थोड़ा अन्तर था, कोई विशेष अन्तर नहीं था।

SHRI M. RAM GOPAL REDDY: This question relates to sugarcane growers and sugarcane prices. Unfortunately, members have dragged in the question of sugarcane cess and spoiled the question. I will put a straight question. Is the hon. Minister going to increase the rate for sugarcane from Rs. 73 to Rs. 100 per ton for a recovery of 9.4 and less? If not, how will he get sufficient sugarcane for his sugar requirements next year?

SHRI F. A. AHMED: The price of sugarcane is fixed from time to time. At the time of fixing the price the point mentioned by the hon. Member will be kept in view.

Charges levelled against Food Corporation of India in Rajasthan Assembly

*549. SHRI BIREN DATTA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the attention of Government has been drawn to the charges levelled by some members in the Rajasthan Assembly against the Food Corporation of India regarding bajra purchases from that State;
 - (b) if so, what are the charges;
- (c) whether the inquiry had been conducted into these charges; and
 - (d) if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

- (b) A statement is laid on the Table of the Sabha.
- (c) Inquiries into the allegations with regard to purchase of bajra by the Food Corporation of India, were made by the F. I. C. and the State Government.
- (d) The inquires of the F.I.C. revealed that the allegations were not substantiated. Inquiries by the State Government are still in progress,

STATEMENT

Allegations made against the FCI in Rajasthan Assembly regarding purchase of Bajra.

It generally alleged that :-

- (i) There was conspiracy between the F.C.I. officials and the traders to cheat the cultivators and the Government:
- (ii) F.C.I.'s staff was rejecting stocks offered by the producers, but purchasing the same from the traders at the procurement price. The traders bought it from the producers at a lower rate and pocketed the difference; and
- (iii) The F.C.I. officials were corrupt and indulging in irregularities.

In addition to these, certain apecific allegations were also made in respect of purchases in some of the mandis.

SHRI BIREN DUTTA: In the statement it is stated:—

"There was conspiracy between the ECI officials and the traders to cheat the cultivators and the Government:

FCI's staff was rejecting stocks offered by the producers, but purchasing the same from the Oral Answers

traders at the procurement price. The traders bought it from the producers at a lower rate and pocketed the difference; and

The FCI officials were corrupt and indulging in irregularities.

In addition to these, certain specific allegations were also made in respect of purchases in some of the mandis."

This shows that the FCI unit in Rajasthan is completely corrupt. May I know what specific steps have been taken by the Government to check these corrupt officials and to bring them to book?

SHRI ANNASAHEB P. SHINDE: The hon. Member has asked about the steps taken subsequent to these complaints. I would like to submit for the information of the House that when these complaints were received by us as well as when there was a complaint in the Rajasthan Assembly in fact, even prior to that we had suggested that popular committees should be set up at mandi levels because even in the Food Corporation there may be human failures and individuals indulging in malpractices. We do not deny that. The best protection for that would be a popular committee consisting of MPs, MLAs, Panchayat Samiti representatives and other officials. We suggested this to the Rajasthan Government. Those committees have been set up now, but I am sorry to say that these committees are not functioning very effectively. But recently, after we have started purchasing on account of the State Government, there have not been much complaints.

भी नवत्र किशोर शर्मा: में आपके माध्यम से मन्त्री महोदय से जानना चाहता है क्या यह सही नहीं है कि गेहं की खरीद को लेकर राजस्थान में काफी शिकायतें चाई है, यहाँ तक कि राजस्थान के मुख्य मन्त्री ने भी प्रेस स्टेटमेंट देकर एफ. सी. ग्राई. की वर्किंग की भालोबना की है ? ऐसी स्थिति में मैं जानना चाहंगा जैसा कि उन्होंने अभी यह कहा कि जो पापुलर कमेटीज बनाई गई है उनकी विकिन के बारे में रिपोर्ट ठीक नहीं है तो ये कमेटियां कव बनाई गई थीं और उनकी विकिंग की रिपोर्ट उनके पास कब आई?

ANNASAHEB P. SHINDE: SHRI These charges were made in the Assembly in the month of April and these committees were set up by the State Government after the month of May; that is, during the last month these committees have been there.

SHRI N. K. SHARMA: They were set up not before June.

SHRI ANNASAHEB P. SHINDE: It was for the State Government to set up these committees.

SHRI N. K. SHARMA: The Minister has said that the working of the committees has failed.

SHRI ANNASAHEB P. SHINDE: May I inform the hon. Member and the House that we requested the State Government to set up these committees in August last. As far as the Government of India and my Ministry is concerned, I do not think there was any failure as such. We expect that these committees should really be in a position to have a check on the local marketing operations.

MR. SPEAKER: Next question. Shri Fatehsinghrao Gaekwad...Absent. Maharaja Martand Singh...Absent.

SHRIN, K. SHARMA: The reply to my question has not come.

MR. SPEAKER: Shri Madhukar.

SHRI N. K. SHARMA: I seek your protection.

SHRI K. M. MADHUKAR: Question No. 551.

The Minister has stated that the working of the committees has failed. While the committees were formed only in the month of June, how can the Minister say that the working has failed? This is a very important aspect. The working of the FCI requires a change. I want your protection.

MR. SPEAKER: I want protection from you.

SHRI N. K. SHARMA: The reply should be specific.

MR. SPEAKER; The infection has spread to this side also.

SHRI N. K. SHARMA: The Minister has come out with a wrong statement of facts. He should correct it. He has said that the working of the committees has failed and they are not worth while, while the committees were not formed before the month of June.

SHRI ANNASAHEB P. SHINDE: The hon. Mamber is going into all the details and I am prepared to satisfy him.

MR. SPEAKER; There cannot be any progress if you go on behaving like that. We will not be able to cover a number of Questions which are so urgent. The Members whose questions are at the end are very keen that their questions come up in time.

Now, Mr. Madhukar, the question hour is already over. I very much wanted that your question should come. But the hon. Member there went on insisting like that. Anyhow, you be brief.

कटाई के समय वर्षा के कारण होने वाली तवाही को रोजने के लिये मेहूं के स्थान पर मक्का की खेती

*551. श्री कमल निश्न मधुकर: स्या इविं मेंश्री यह बताने की क्रया करेंगे कि:

- (क) क्या सरकार का ध्यान इस बात की और ध्राकिषत किया गया है कि पिछले कई वर्षों से कटाई के समय रबी की फसलें वर्षों से नष्ट हो जानी हैं;
- (ख) क्या सरकार का विचार गेहूं के स्थान पर नई किस्म की मक्का की खेती को प्रोत्साहन देने का है; और
- (ग) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कदम उठाये हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHEB P. SHINDE): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.

श्री कमल मिश्र मधुकर: जहां पर वारिश की वजह में रबी की फमल लगातार बरबाद हो जाती है उस एरिया में मक्का की फमल बोई जाय क्या इम के बारे में सरकार नै कोई छानबीन की है। कुछ बिशेषज्ञों ने उस वे पास इस तरह की रिपोर्ट भेजी है। मैं सरकार से जानना चाहूंगा कि इस रिपोर्ट पर क्या कार्रवाई हो रही है और वह इस सम्बन्ध में जांच करने जा रही है या नहीं कि जिन इलाकों में लगातार वर्षा से रबी की फसल हर साल बरबाद हो जाती है वहाँ उस की जगह मक्का की फसल को बढाबा दिया जाये?

SHRI ANNASAHIB P. SHINDE: We have examined at length the suggestion of the hon. Member as to whether maize can be grown instead of wheat. Under climatic conditions in North India, it is just not possible.